

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 162 of 1997

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. Nityananda Prusty, Judicial Member

Parimal Mondal

-VS-

M/o Defence

For the Applicant : Dr. Ms. S. Sinha, Counsel

For the Respondents: Mr. S.K. Dutta, Counsel

Date of Order : 25-02-2004

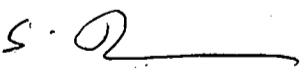
O R D E R

MR. NITYANANDA PRUSTY, JM

Dr. Ms. Sinha, Ld. Counsel appearing on behalf of the applicant, submits that since the applicant is not contacting with her, she does not want to press this application. Mr. Dutta, Ld. Counsel for the official respondents is present in Court.

2. The O.A. is accordingly dismissed as 'not-pressed'. *No costs*


Member (J)


Member (A)

DKN